

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/29/2016 ✓
NAME OF THE PETITIONER(S) : V. Ramasamy & 11 others
NAME OF THE RESPONDENT(S) : Raji Feeds Private Limited & 28 others
UNDER SECTION : 397/398 r/w 111(4) and 247

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1- H. Karthik Sehadri
R. Pradeep

Counsel for Petitioners.
ORDER

R. Pradeep
For Counsel & Thomas

Counsel for the Petitioners present. The report of Chartered Accountant is received by the Registry through mail today. A downloaded copy of the said report is placed before this Bench. Copy of the said downloaded mail be provided to the Petitioner. For hearing of submissions, time is enlarged. Put up on 07.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)